

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5408
TO BE ANSWERED ON 06.04.2017

PMGSY IN MAHARASHTRA

5408. SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the completion of several road projects sanctioned under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been delayed in the country particularly in State of Maharashtra;
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether any time-bound action plan has been chalked out to complete the delayed projects within a definite time frame in each State and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): 'Rural Roads' is a State subject and PMGSY is a one-time special intervention of the central government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY programme guidelines, tendering, award and execution of PMGSY projects is the responsibility of the State Government. In some States the progress of PMGSY is relatively slow due to which there are road works still incomplete even after four years. The State-wise details of the number of road works which are incomplete for more than 4 years including Maharashtra are given at **Annexure**. The reasons for slow progress are as under:-

- (i) Inadequate capacity of the Programme Implementation Units (PIUs).
- (ii) Most of the construction materials such as cement, steel, bitumen, machinery, personnel handle machinery etc. are not locally available.
- (iii) Lack of contracting capacity as well as non-availability of basic road making equipment such as road roller, crushing plants, dumper/tipper, trucks etc.
- (iv) Non-availability of land or the land falling under forest areas.
- (v) Law and order problem in some parts of the States.

(c): From time to time, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, before the earlier set target date of 2022.

Annexure referred to in Lok Sabha unstarred Q.No.5408 due for 06.04.2017

PMGSY**Details of number of road/ bridge works pending for more than 4 years under PMGSY**

Sl No.	State Name	Total No. of road/bridges sanctioned	Total No. of road/bridges completed	Road works/ bridges yet to be completed/ pending for more than 4 years
1	2	3	4	8
1	Andhra Pradesh	4603	4448	34
2	Arunachal Pradesh	1130	760	26
3	Assam	5919	4933	274
4	Bihar	16929	12586	689
5	Chhattisgarh	7425	6433	231
6	Goa	90	70	20
7	Gujarat	4573	4490	4
8	Haryana	532	526	0
9	Himachal Pradesh	2545	2123	149
10	Jammu and Kashmir	2525	1363	534
11	Jharkhand	6010	3803	665
12	Karnataka	3639	3592	0
13	Kerala	1436	1201	54
14	Madhya Pradesh	18964	15773	109
15	Maharashtra	6645	6209	31
16	Manipur	1544	1221	2
17	Meghalaya	721	470	16
18	Mizoram	273	186	9
19	Nagaland	305	283	22
20	Odisha	13294	10582	459
21	Punjab	1181	1046	0
22	Rajasthan	16908	15190	97
23	Sikkim	899	650	72
24	Tamil Nadu	7289	6561	0
25	Tripura	1430	1164	38
26	Uttar Pradesh	18467	17582	40
27	Uttarakhand	1314	921	60
28	West Bengal	5124	4345	197
29	Telangana	3119	2837	26
Total:		154833	131348	3858